## Affairs of Seva Kutirs and Remand Homes Run by the Delhi Administration

1944. DR. LOKESH CHANDRA:

SHRI BISHAMBHAR NATH PANDE:

SHRI RAMA NAND YADAV: SHRI PRAKASH MEHROTRA:

Will the Minister/ of SOCIAL WELFARE be pleased io state:

- (a) whether Government's attention has been drawn to a report which appeared in the "Patriot" dated \he 18th October, 1980 regarding the shocking condition in the Seva Kutirs .and remand homes run by the Delhi Administration; and
- (b) if so, whether action is proposed to be taken to improve the conditions in Seva kutirs and remand homes to effectively prevent begging in Delhi?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) Yes, Sir. Closer supervision is being maintained over Sewa Kutir at higher levels, by Delhi Administration. Some improvements in living conditions have been brought about. The Territory Administration has sanctioned the construction of two new blocks to accommodate 400 inmates.

Instructions have been issued to Delhi Administration to ensure that while the Act be effectively implemented, due care be taken to ensure that innocent persons are not harassed.

## Technologies Developed by CAZRI Jodhpur

1945. SHRI BISHAMBHAR NATH PANDE:

> SHRI RAMANAND YADAV: SHRI SHRIKANT VERMA:

Will the Minister of AGRICULTURE be pleased to state;

(a) whether there is any scheme to provide extension services in 1446 RS-7

Rajasthan to the farmers to educate them about the arid zone technologies developed by the Central Arid Zone Research Institute, Jodhpur; and

, what are the details in this regard'.'

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) an (i) The technologies evolved and recommendations made by the Central Arid Zone Research Institute. Jodhpur are being disseminated by the extension services of the Deptt. of Agriculture, and other developmental agencies of the Rajashtan

(ii) At Central Arid Zone Research Institute, Jodhpur, a Division of Extension an<sup>^</sup> Training was established during the 5th Five Year Plan period. This Division has been maintaining close liasion with the extension and developmental agencies in the State of Rajasthan. The proven and confirmed technologies are also being demonstrated through the Operational Research Projects operating in a clusters of villages. Farmers Fairs and Fields Days are also organised to demonstrate and disseminate technologies.

## Release of Food-Grains by the Food **Corporation of India for the National Rural Employment Programme**

1946. SHRI BISHAMBHAR NATH PANDE:

> SHRI RAMANAND YADAV: SHRI SHRIKANT VERMA:

Will the Minister of RURAL RE-CONSTRUCTION be pleased to state:

- (a) the quantum of foodgrains pro posed to be released by the Food Corporation of India for the food-forwork programme during this year under the National Rural Employment Programme (NREP); and
- (b) what is the likely effect of this release on generation of. employment

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under the National Rural Employment Programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RECONSTRUCTION RURAL BALESHWAR RAM): (a) A total quantity of 21 lakh Metric Tonnes (including the unutilised balance quantity of 7 lakh MTs carried over from the year 1979-80 and the quantity of 14 lakh MTs allocated during the current year) has been allocated to various States/Union Territories under the Programme during the year 1980-81.

(b) Additional employment of nearly 70 crore mandays is likely to be generated under the programme during the year.

Agricultural Scientists Recruitment Board

- 1947. SHRIMATI KANAK MUKHER-JEE: Will the Minister of AGRICUL. TURE be pleased to state:
- (a) whether it is a fact that the Agricultural Scientists Recruitment Board is an independent recruitment agency as stipulated in the rules and bye-law, of the ICAR Society;
- (b) whether it is also a fact that the Government have decided to have two nominees of the President of the ICAR Society on the Agricultural Scientists Recruitment Board for selection of scientists for management posts; and
  - (c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULUTRE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes,' Madam.

(b) and (c) No, Madam. It is not fact that two nominees of the President, Indian Council of Agricultural Research Society have been included in the Agricultural Scientists Recruitment Board. The Chairman. Agricultural Scientists Recruitment Board constitutes Selection Committees for making selections to various posts. These Selection Committees consist of

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experts in the disciplines concerned and a representative of the Indian Council of Agricultural Research besides the Chairman, Agricultural Scientists Recruitment Board or his nominee. On the recommendations of the Estimates Committee of the Lok Sabha made in their 35th Report, recently a number of improvements have been introduced in the working of the Agricultural Scientists Recruitment Board. One of the changes introduced in consultation with the Chairman, Agriculturlal Scientists Recruitment Board and with the approval of the Government is that for scientific posts in the scale of Rs. 2000-2500 ana above, the Selection Committees will consist of two experts nominated by the Chairman, Agricultural Scientists Recruitment Board and two experts nominated by the President Indian Council of Agricultural Research from a panel of eminent and appropriate experts submitted by the Director-General. In addition, each Selection Committee would have a representative of the Indian Council ' of Agricultural Research as provided in the rules. This change is expected to improve the functioning of the Selection Committees and the Agricultural Scientists Recruitment Board.

to Questions

## Crop insurance

U948. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR: SHRI LADLI MOHAN NIGAM:

Will the Minister of AGRICULTURE be pleased to state; '

- (a) whether Government propose to introduce a crop insurance scheme to-save the farmers from drought and flood ravages which often take place in the country;
- (b) whether Central Government have advised the State Governments to consider the crop insurance scheme on State-wise basis;
- (c) if so, what are the details of the advice which th<sub>i</sub>; Central Government have given to the State Governments in this respect?

«\* 2nd December,'